

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The below mentioned work of the Branches of Central District, Tis Hazari Courts is hereby assigned/allocated to Ms. Simmi Kapoor, Sr. Administrative Officers (Judicial), **with immediate effect:-**

<b>Ms Simmi Kapoor, Sr. Administrative Officer (Judl.)</b>	Judicial Branch, Central, Tis Hazari Courts, Delhi
	Admn-I, II & III Central, Tis Hazari Courts, Delhi.
	Vigilance Branch, Central, Tis Hazari Courts, Delhi.
	Nominated as Nodal Officer of (I Juris).
	Nodal Officer for GNCTD (Public Grievances Commissions (PGC), Complaints received through Department of Law, Justice and Legislative Affairs, Govt of NCT of Delhi.
	Nodal Officer for CPGRAM.
	Recruitment Cell/Promotion Cell, Central, Tis Hazari Courts, Delhi.
	Litigation Branch, Central, Tis Hazari Courts, Delhi.
	E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
	Link PIO, RTI Cell, Central District, Tis Hazari Courts, Delhi
	Vulnerable Witness Deposition Complex, Central, Tis Hazari Courts, Delhi.
	R & I Branch, Central District, Tis Hazari Courts, Delhi
	ACR Cell, Central District, Tis Hazari Courts, Delhi
	Library Branch, Central District, Tis Hazari Courts, Delhi.

**Note:** Dr. Suman Mahajan, Administrative Officer (Judl.) is hereby directed to continue looking after the below mentioned work as Administrative Officer (Judl) in addition to the work of West District, Tis Hazari Courts, Delhi till further orders :-

1. Computer Branch, Central, Tis Hazari Courts, Delhi.
2. Nominated as delegated Administrator (DA for managing email accounts for domain ddc.nic.in
3. Nodal Officer for allotment of General Pool Residential Accommodation by Directorate of Estate, Nirman Bhawan, New Delhi for Administration Branch- I & II.
4. Liaison Officer /Nodal Officer of GNCTD.
5. General Branch, Central, Tis Hazari Courts, Delhi

**SANJAY  
GARG** Digitally signed  
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**(SANJAY GARG - I)**

**PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI**

No. 39421-39491 /Admn-I/P & T/HQs/2025

Dated, Delhi the 11 JUN 2025

**Copy forwarded for information and necessary action to: -**

1. The Officer In-charge, Administration Branch-I / II / III, Central District, Tis Hazari Courts, Delhi.
2. The Officer In-Charge of all above mentioned Branches concerned, Central District, Tis Hazari Courts, Delhi
3. The Officers concerned.
4. The Personal Office of the Undersigned.
5. The AO(J)/ Branch In-Charge, Central / West / NDD / South / South-East / East / North-East / Shahdara / North / North-West / South-West / RACC, Delhi / New Delhi.
6. The PRO/APRO, Central District, Tis Hazari Courts, Delhi.

7. The Dealing Officials, (Personal File/Seniority & Promotion), Administration Branch-I, II & III, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Room No.114, Central, Tis Hazari Courts, Delhi.
9. The Dealing Officials of all concerned Branches, Central, Tis Hazari Courts, Delhi
10. ~~The Web-Site Committee, Tis Hazari Courts, Delhi,~~

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

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